

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

For kind attention of the nominated participants / invitees of the Capacity Building Programme on "**Wildlife Crime and Protection of Endangered Wildlife in North-East India**", scheduled to be held on **13.11.2016** in the **Kaziranga National Park Centenary Convention Centre, Kohora**

The nominated participants / officers of the Registry of the Principal Seat of the Gauhati High Court, who are invited to attend the Capacity Building Programme on "**Wildlife Crime and Protection of Endangered Wildlife in North-East India**", are requested to send their travel itinerary well in advance to the Court Manager, District Court, Golaghat by e-mail (**cm.golaghat@gmail.com**).

The officers are also requested to intimate whether they desire to go for elephant ride / jeep safari / ferry ride within the Kaziranga National Park / visit to nearby Tea Garden etc. through e-mail.

For any queries in this regard, the following person may be contacted:

Name : Shri Nandan Baruah
Designation : Court Manager, District Court, Golaghat
Mob. No. : 81359-17232
e-mail id. : **cm.golaghat@gmail.com**


OSD-cum-Jt. Director (Officiating)
Judicial Academy, Assam

Copy to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance / Admn. / Judl. / Esstt.), Gauhati High Court, Guwahati.
3. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participants of his / her State accordingly (in reference to the Notification No. HC.VII-167(Pt.-I)/2014/4756/A, dated 26.10.2016.)**
5. **The District & Sessions Judge**, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Chirang, Kajalgaon. **He / she is also requested to inform the nominated participant(s) of his / her respective District accordingly (in reference to the Notification No. HC.VII-167(Pt.-I)/2014/4756/A, dated 26.10.2016.)**
6. The Joint Registrar (Recruitment / Judl. / PM & P / Protocol), Gauhati High Court, Guwahati.
7. The Deputy Registrar (Bench), Gauhati High Court, Guwahati.
8. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the official website of the Gauhati High Court, Guwahati.


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